

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 83 OF 2020

Armando Braganza & anr.

..... Petitioner

V e r s u s

Mapusa Municipal Council

..... Respondent

Mr. Nitin Sardesai, Senior Advocate with Mr. Shivam Phadte, Advocate for the Petitioner.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 14th July, 2020

P.C.

1. Heard Mr. Sardesai, the learned Senior Advocate for the petitioner.
2. Issue notice to the respondent, returnable on 21.07.2020. In addition to the usual mode of service, private service is permitted. The notice to indicate that this petition will be disposed off finally on the next date.

3. On the returnable date, the respondent to make a statement as to the timeline within which the show cause notice dated 01.07.2019 and the work stoppage order cum show cause notice dated 24.02.2020 will be disposed off.

M. S. JAWALKAR

M. S. SONAK, J.

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